

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA AT HYDERABAD**

SUB:	DISTRICT JUDGES - VIVA VOCE EXAMINATION - Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota notified for the year, 2025 - 44 eligible officers were already called for viva voce examination on 28.07.2025, 29.07.2025 & 30.07.2025 - <i>Now, calling for viva voce examination to another 03 eligible officers - ORDERS - ISSUED.</i>	
READ:	1.	Order, dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.
	2.	High Court's Notification No.14-B.Spl., dated 08.01.2025.
	3.	High Court's Proc. Roc.No.30/2025-B.Spl., dated 28.03.2025.
	4.	High Court's letter Roc.No.30/2025-B.Spl., dated 28.03.2025.
	5.	High Court's Proc. Roc.No.30/2025-B.Spl., dated 30.04.2025
	6.	High Court's letter Roc.No.30/2025-B.Spl., dated 30.04.2025.
	7.	High Court's Proc. Roc.No.30/2025-B.Spl., dated 14.07.2025
	8.	High Court's Proc. Roc.No.30/2025-B.Spl., dated 07.08.2025.
	9.	High Court's letter Roc.No.30/2025-B.Spl., dated 07.08.2025.

ORDER ROC.NO.30/2025-B.SPL., DATED:04.09.2025

The High Court has earlier conducted the oral interviews (viva voce) to the 44 eligible officers who are coming up for consideration for promotion as District Judges (Entry Level) under 65% quota, for the year, 2025, as per proceedings 7th read above. Now, the High Court also decided to conduct oral interviews (viva voce) to another 03 eligible officers who are also coming up for consideration for promotion as District Judges (Entry Level) under 65% quota for the year, 2025, as per Telangana State

Judicial Service Rules, 2023 for promotion as District Judges (Entry Level) under 65% quota be based on merit-cum-seniority, in terms of the Judgment of the Hon'ble Supreme Court, dated 04.01.2007 in MALIK MAZHAR SULTAN & ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & ORS (Civil Appeal No.1867 of 2006). For the said purpose, the following criteria is to be adopted as per the Judgment of the Supreme Court of India.

- i) **Evaluation of ACRs of last five years;**
- ii) **Assessment of Judgments of five both civil and criminal cases: and**
- iii) **Oral interview;**

Pursuant to the same, the High Court published the list of another 03 eligible officers in the cadre of Civil Judges (Senior Division) for consideration for promotion as District Judges (Entry Level) for filling up of 50 vacancies notified in the Cadre of District Judges (Entry Level) under 65% quota for the year, 2025, in the High Court's Proceedings 8th read above.

In view of the above, the High Court passed the following order:-

The following 03 eligible officers who are also coming up for consideration as District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2025, along with other 44 officers, against the 50 vacancies notified on 08.01.2025, are hereby directed to attend the viva voce on the date mentioned against their names at *Central Hall, High Court for the State of Telangana*.

SL. NO.	NAME OF THE OFFICER	DATE OF INTERVIEW
1.	SRI K.AJESH KUMAR Chief Metropolitan Magistrate, Hyderabad.	ON 15.09.2025 (MONDAY) FROM 4:45 P.M., ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.
2.	SMT. A.SREEDEVI, Senior Civil Judge-cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.	
3.	SMT. RADHIKA JAISWAL, Secretary, District Legal Services Authority, Sircilla.	

The aforementioned officers are informed that the breakup of total 100 marks fixed for empanelment for the post of District Judge (Entry Level), are as detailed below:

i)	Evaluation of Annual Confidential Reports	50 marks
ii)	Assessment of Judgments	40 marks
iii)	Oral interview	10 marks

Further, the officers who are called for viva voce are hereby directed to report before the Registrar General, FAC. Registrar (Vigilance), High Court for the State of Telangana at Hyderabad, positively by 03.45 p.m., on the said date of interview.

The concerned Unit Heads are hereby directed to make necessary alternative in-charge arrangements to the officers who are attending for viva voce on the said dates respectively.


REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To

1. The Officers concerned.

// 4 //

2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's for kind perusal)
3. The **Registrar General and other Registrars**, High Court for the State of Telangana at Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Prl. District and Sessions Judge, Nagarkurnool.
6. The Prl. District and Sessions Judge, Rajanna Sircilla.
7. The Pay & Accounts Officer, Hyderabad.
8. **The District Treasury Officers:**
(a) Nagarkurnool, and (b) Rajanna Sircilla.

+Spare.